

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
LOK SABHA**

**UNSTARRED QUESTION NO. 3752.
TO BE ANSWERED ON MONDAY, THE 19TH MARCH, 2018.**

REVIVAL OF CLOSED INDUSTRIES

3752. SHRI VIRENDER KASHYAP:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether many industrial units have been closed in the country including Himachal Pradesh and Uttarakhand for whom special industrial package was given in 2003;
- (b) if so, the details thereof and the reasons therefor, State/UT-wise;
- (c) the number of workers who have been affected/become jobless due to closure of the said industries, State/UT-wise; and
- (d) whether the Government proposes to revive the said industrial units and if so, the details thereof along with the funds allocated for the purpose including rehabilitation/resettlement of the affected workers?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI C.R. CHAUDHARY)**

- (a) to (c):** No such information has been brought to the notice of Department of Industrial Policy and Promotion (DIPP). However, DIPP has been extending Special Industrial Package to the States of Himachal Pradesh and Uttarakhand since 07.01.2003 till 31.03.2017. The information in regard to implementation of this Scheme provided by the States of Himachal Pradesh and Uttarakhand is as follows:

State	No. of units benefitted (in numbers)	Investment generated (Rs. in crores)	Employment generated (in numbers)
Himachal Pradesh	13880	19016.70	176661
Uttarakhand	39557	37424.13	293530

- (d):** Does not arise in view of the above.
